

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 212 of 2020

IN THE MATTER OF:

Registrar of Companies

...Appellant

Versus

Sri Endrash Investment and Finance Pvt. Ltd.

...Respondent

Present: -

For Appellant: Mr. Shashank Bajpai, Advocate

For Respondent: None

ORDER
(Virtual Mode)

11.01.2021 Learned Counsel for the Appellant submits that on the same issue which is involved in this Appeal, one matter is pending before the Hon'ble Supreme Court.

Therefore, the Case may be adjourned. Prayer allowed.

Let the matter be fixed on **02nd March, 2021**.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

SC/kam.